

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 09-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	POCSO SPL CASE	100016/2014	The State Ghatkopar P.S Vs Pradeep Prakash Baikar	
2	POCSO SPL CASE	100124/2014	The State Shivaji Nagar P.S Vs Abdul Majid Bhaimiya Shaikh@ Nana	
<u>ARGUMENTS</u>				
3	POCSO SPL CASE	100120/2017	GHATKOPER POLICE STATION. Vs KALAMUDDIN MOHAMMAD ISTEYAR ANSARI @ KOAIL	
<u>HEARING</u>				
4	ABA	101734/2019	Khadar Hasham Syed And Anr. Vs State Nirmal Nagar Police Station	Ashish Baraskar
5	ABA	101843/2019	Rajesh S/o Prahlad Meena Vs State Vakola Police Station	Ashok Sarogi
6	ABA	100244/2020	Suraj Balu Sapkal And 2 Others Vs State Pant Nagar Police Station	Vinayak K Lande
7	ABA	100365/2020	Humaira Abdul Hamid Vasta Vs State Bhadup Police Station	B K Barve And Co.
8	ABA	100872/2020	Venkatesh Subramanian Nadar Adn 3 Others Vs State Shahu Nagar Police Station	Ganesh Iyer
9	BAIL APPL POCSO	100936/2020	Manoj Chotelal Sharma Vs The State of Maharashtra Through Marine Drive Police Station	Ashish Patankar and Pratik Rajopadhye PP

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	SPL.CASE	100826/2020	The State - Ghatkopar Police Station, Mumbai. Vs Namdeo Shridhar Mayekar	PP
<u>STATEMENT US 313 CR.P.C.</u>				
11	POCSO SPL CASE	100557/2017	The State Wadala TT Police Station Vs Anthony @ Kartik Stifan Fernades	
<u>EVIDENCE PART HEARD</u>				
12	POCSO SPL CASE	100304/2014	The State Juhu P.S Vs Manish Nathani Mandal	
13	POCSO SPL CASE	100474/2014	The State Vakola P.S Vs Ravi Narsingh Mhatre	
14	POCSO SPL CASE	100435/2015	The State CST Railway Police Station Vs Siddharth Rama Vakode	
15	POCSO SPL CASE	100646/2015	The State of Mahim Police Station. Vs AMJAD ALI SAMUNAL MANSOORI.	
16	POCSO SPL CASE	100019/2016	The State of Nehru Nagar Police Station. Vs SURESH UTTAM HIWALE.	
<u>APPEARANCE</u>				
17	POCSO SPL CASE	100220/2019	The State of Maharashtra - Sion Police Station Vs Akash Trilochan Khure	PP Adv. Ashwini Gaikwad
18	REMAND APPL POCSO	100345/2020	The State of Maharashtra through Khar Police Station, Mumbai Vs Naresh Satyavan Balani	PP
19	REMAND APPL POCSO	100388/2020	The State - Warli Police Station Vs Bhushan Suresh Lad	APP

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20	REMAND APPL POCSO	100505/2020	The State of Maharashtra through Vinoba Bhave Nagar Police Station Mumbai Vs Mohd. Muntajir Raza Mujib Shaikh	PP
21	REMAND APPL POCSO	100523/2020	The State of Maharashtra through Ghatkopar Police Station, Mumbai. Vs Bholanath @ Alok Amar Singh	PP
22	REMAND APPL POCSO	100551/2020	The State of Maharashtra through Mankhurd Police Station, Mumbai Vs Mohd. Arman @ Rehan Rafiq Siddiqi	PP
<u>SAYHEARING ON EXH.READY</u>				
23	SPL.CASE	100910/2020	The State of Maharashtra through Pantnagar Police Station Vs Vishnu Tukaram Okte And 2 Others	PP

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1	POCSO SPL CASE	100171/2014	The State Pant Nagar P.S Vs Krishna Vijay Shelar	
<u>JUDGMENT</u>				
2	POCSO SPL CASE	100231/2017	PANT NAGAR POLIEC STATION Vs PRABHU SANTOSH KHEDEKAR	
<u>HEARING</u>				
3	POCSO SPL CASE	100402/2016	KHERWADI POLICE STATION. Vs SHYAMSUNDER PRAKASHCHANDRA MISHRA AND ANOTHER 01	
4	POCSO SPL CASE	100406/2019	The State of Maharashtra - Nagpada Police Station Vs Javed Abdul Razzak Shaikh	PP
5	ABA	102175/2019	Santosh Vitthal Sawant And 2 Others Vs State Ghatkopar Police Station	Reshma Kautkar
6	ABA	102238/2019	Roshni Shashikant Tripathi And Anr. Vs State Vakola Police Station	Sandeep D Sherkhane
7	ABA	100205/2020	Girdhari Govind Kharva Vs State Ghatkopar Police Station	I A Khan
8	ABA	100338/2020	Hitesh Chandrakant Pawar And 4 Others Vs State Kurla Police Station	Sunil D Patil
9	ABA	100409/2020	Manish Jayaramsalian Vs State Mulund Police Station	Arun Atwal
10	ABA	100425/2020	Adarsh Ashok Gupta And 2 Others Vs State Ghatkopar Police Station	Sunil Shukla

EVIDENCE PART HEARD

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11	POCSO SPL CASE	100520/2014	The State Vakola Police Station Vs RAMLALIT HARIRAM KANOJIYA.	
Sub Matter: POCSO SPL CASE/0100063/2016				
<u>APPEARANCE</u>				
12	POCSO SPL CASE	100450/2019	The State of Maharashtra - Mankhurd Police Station Vs Abdul Ahmad Shaikh	PP
13	POCSO SPL CASE	100524/2019	The State of Maharashtra - Vakola Police Station Vs Raju Chandan Tayde	PP
14	POCSO SPL CASE	100661/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Yasminbano Tajmohammed Siddiqui	PP
15	REMAND APPL POCSO	100555/2020	The State of Maharashtra Through Vikroli Police Station Vs Jaid Javed Khan	PP
<u>REPORT</u>				
16	POCSO SPL CASE	100603/2015	The State of Sewree Police Station Vs SULTAN JOHRUL HASAN SHAIKH.	
17	POCSO SPL CASE	100644/2015	The State of Vakola Police Station. Vs DURGARAM @ DARGARAM VARDHARAM CHAUDHARI.	
18	POCSO SPL CASE	100127/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs TAUSIFALI MOHD. BASHIR HASHAMI	
19	POCSO SPL CASE	100380/2016	SHIVAJI NAGAR POLICE STATION. Vs TAUKIR ABDUL HAMID SHAIKH	

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<u>HEARING</u>				
1	ABA	100340/2020	Shadab Habib Khan Vs State Dharavi Police Station	B J Shaikh
2	BAIL APPL POCSO	101044/2020	Vishnu Tukaram Okate Vs The State of Maharashtra through Panth Nagar Police Station	Kiran Mhatre , Vijay N. Kanthe, Nitin ujgare
3	BAIL APPL POCSO	101132/2020	Rasool Mulla Vs The State Tardeo Police Station	Rohit Sawant PP
<u>EVIDENCE</u>				
4	POCSO SPL CASE	100109/2017	BYCULLA POLICE STATION. Vs ANIL BAJNATH SAROJ	
5	POCSO SPL CASE	100316/2017	SHIVAJI NAGAR POLICE STATION Vs HAMIDRAZA ATIKUR REHMAN IDRISI	
6	POCSO SPL CASE	100416/2017	The State Ghatkopar Police Station Vs Suraj @ Bablu Alis Mahendra Dayashankar Jaisvar	
<u>CHARGE</u>				
7	POCSO SPL CASE	100348/2016	THE STATE OF MANKHURD POLICE STATION. Vs MUJAHID MOHAMMAD ISLAM SHAIKH	
8	POCSO SPL CASE	100390/2016	MANKHURD POLICE STATION. Vs RAHUL LALASO SAWANT	
9	POCSO SPL CASE	100108/2017	PYDHONIE POLICE STATION. Vs RUBUS JULIYAS SIZER @ RUBAS NALLATAMBI NADAR	
10	POCSO SPL CASE	100034/2018	The State of Bhoiwada Police Station Vs Omkar Rajaram Deshmukh	

FILING SURETY

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11	POCSO SPL CASE	100055/2019	The State of Park Site Police Station Vs Farid Abdul Rahim Shaikh	PP Adv. Amrish Salunkhe
<u>REPLY/SAY</u>				
12	POCSO SPL CASE	100372/2019	The State of Maharashtra - Ghatkopar Police Station Vs Baban Jaggnath Jadhav	PP
<u>APPEARANCE</u>				
13	POCSO SPL CASE	100585/2017	The State Parksite Police Station Vs Suraj @ Babu Dinesh Singh	
14	POCSO SPL CASE	100324/2019	The State- Nirmal Nagar Police Staion Vs Sanjaykumar Kanayalal Aagrwal	PP
15	POCSO SPL CASE	100481/2019	The State of Maharashtra - Ghatkopar Police Station Vs Prakash Gopal Jadhav	PP
16	POCSO SPL CASE	100546/2019	The State of Maharashtra - Santacruz Police Station Vs Omprakash Sagarmal Nayak	PP
17	POCSO SPL CASE	100630/2019	The State of Maharashtra - Pant Nagar Police Station Vs Habib Abdul Khuddu Shaikh	PP
18	POCSO SPL CASE	100668/2019	The State of Maharashtra - Khar Police Station Vs Ranjana Khoat @ Ranjana Yashwant Pardhi	PP
19	POCSO SPL CASE	100688/2019	The State of Maharashtra - Dharavi Police Station Vs Sagir Lalmohamad Khan and other 03	PP
20	REMAND APPL POCSO	100521/2020	The State of Maharashtra Through Nehru Nagar Police Station Vs Rajaram Vishnu Zende	PP

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21	REMAND APPL POCSO	100522/2020	The State of Maharashtra Through Nehru Nagar Police Station Vs Kaliyapaan Tangaswami	PP
22	REMAND APPL POCSO	100538/2020	The State Tardeo Police Station Vs Rasul Malik Sab Shaikh @ Mulla Malle and anr	PP

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1	POCSO SPL CASE	100058/2016	THE STATE OF TILAK NAGAR POLICE STATION. Vs MADHUKAR SUKDOJI PAWAR.	
2	ABA	100679/2020	Sanjay Bhaskar Sarode Vs State Nirmal Nagar Police Station	Mahesh Vinod Rajpopat
3	ABA	100680/2020	Sanmesh Dilip More And Anr. Vs State Bhandup Police Station	Hemen S Thakkar
<u>HEARING</u>				
4	POCSO SPL CASE	1000460/2018	The State of Vakola Police Station Vs Pintu @ Ajay Shriharishakumar Gaud	PP
5	POCSO SPL CASE	100004/2019	The State of Khar Police Station Vs Nadeem Rafiq Mansoori @ Guddu	PP
<u>REPLY/SAY</u>				
6	POCSO SPL CASE	100602/2019	The State of Maharashtra - Kurla Railway Police Station Vs Surajkumar Umeshkumar Kashyap	PP
<u>APPEARANCE</u>				
7	POCSO SPL CASE	100148/2019	The State Maharashtra - Cuffe Parade Police Station Vs Francies Vegapur Nathan	PP Kausthub Bambarkar a/w Adv. Govind Ghogare
8	POCSO SPL CASE	100239/2019	The State of Maharashtra - Bandra Police Station Vs Sakib Shafi Shaikh and another 01	PP

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9	SPL.CASE	100469/2020	The State Of Maharashtra Through BKC Police Station Vs Soheb Salim Bijawala	PP
<u>REPORT</u>				
10	POCSO SPL CASE	100300/2018	The State of Nirmal Nagar Police Station Vs Suraj Mantaj Shaikh	z
